

[The "Uttar Pradesh" Municipalities Act, 1916]

SCHEDULE IX
REPEALED ENACTMENTS

[Section 334 (1)]

Year	No.	Short title or subject
<i>Acts of the (State Government)¹</i>		
1900	I	The United Provinces Municipalities Act.
1901	V	The United Provinces Municipalities (Amendment) Act.
1907	I	The United Provinces Municipalities (Amendment) Act.
1891	I	The United Provinces Water Works Act.
1895	II	The United Provinces Water Works (Amendment) Act.
1901	I	The United Provinces Water Works (Amendment) Act.
1908	I	The United Provinces Water Works (Amendment) Act.
1892	I	The United Provinces Lodging House Act.
1894	III	The United Provinces Swerage and Drainage Act.

1. *Subs.* by the A. O. 1950 for (Provl. Govt.) Which had been *subs.* by the A. O. 1937 for (L. G.).